

HIGH COURT OF SIKKIM

GANGTOK

No.: 113/ESTT./HCS

Date : 30-05-2025

O-F-F-I-C-E O-R-D-E-R

Henceforth, the following arrangements shall come into effect whenever Readers attached to the Courts of the Hon'ble, the Chief Justice, and Hon'ble Puisne Judges of this High Court, proceed on leave :-

Sl.No. [Col.-I]	Name of the Readers [Col.-II]	In the absence of the Readers listed in Column-II, the following officers shall be the Incharge in addition to their own duties [Col.-III]
01.	Ms. Samjata Pradhan, Reader (Court No.1)	Mr. Kamal Prasad Chhetri, Joint Registrar-cum-Reader
02.	Ms. Daffne Tamang, Reader (Court No.2)	Mr. Basant Pradhan, Deputy Registrar
03.	Ms. Sonu Hangma Subba, Reader (Court No.3)	Mr. Basant Pradhan, Deputy Registrar

Further, Mr. Basant Pradhan, Deputy Registrar, shall also look after the works in the Judicial Section with immediate effect.

By Order,

sd/-
(Prajwal Khatiwada)
Registrar General

Memo No. 2732-46/ESTT./HCS

Date : 30.5.25

Copy to :-

1. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim;
2. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim;
3. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim;
4. Registrar(Judicial Service), High Court of Sikkim;
5. Registrar, High Court of Sikkim;
6. Central Project Coordinator, High Court of Sikkim;
7. Mr. Kamal Prasad Chhetri, Joint Registrar-cum-Reader, High Court of Sikkim;
8. Mr. Basant Pradhan, Deputy Registrar, High Court of Sikkim;

9. Ms. Daffne Tamang, Reader, High Court of Sikkim;
10. Ms. Samjata Pradhan, Reader, High Court of Sikkim;
11. Ms. Sonu Hangma Subba, Reader, High Court of Sikkim;
12. All Section-in-Charge, High Court of Sikkim;
13. Personal files
14. File
15. Guard file

A handwritten signature in blue ink, possibly reading 'KSD', is written over the date '30-05-25'.

Joint Registrar